

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated Guwahati the 18th February, 2015

ORDER

No.HC.XLV-214(Vol-I)/2013/ 3427 /PM&P ### The following configuration, brand etc is to be taken into consideration by all District & Subordinate Courts while procuring Desktop Computer and Laser Printer for their establishments or when such proposal for procurement is submitted to the High Court for approval/allocation of funds etc-

Item	Configuration/brand etc
Desktop Computer	Intel Corei3, 3.3 GHz, 3MB Cache, 4GB DDR3 RAM, 500 GB 7200 RPM HDD, 18.5" TFT monitor, 104 KB, Optical Mouse, 6 USB Port, Mini Tower, DVD ROM, 100/100/1000 onboard integrated network port
Laser Printer	HP 1020 Plus - Mono 600x600 dpi, A4, 14 PPM print speed, Memory 2MB

After sales provided by prospective vendor(s) during and after warranty period is to be taken into consideration for procurement & indicated in the proposal and all the codal formalities for procurement are to be duly observed.

Handwritten Signature
REGISTRAR (JUDICIAL & IT)

Memo No.HC.XLV-214(Vol-I)/2013/ 3428 - 3476 /PM&P dated 18.02.2015.

Copy to-

1. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl, for information & necessary action.
2. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, for information & necessary action.
3. All District & Sessions Judges, Assam, for information & necessary action.
4. All Chief Judicial Magistrates, Assam, for information & necessary action.
- ✓ 5. The Systems Analyst, Gauhati High Court, Guwahati, for uploading in the High Court website.

Handwritten Signature
REGISTRAR (JUDICIAL & IT)